

[Translation]

Production of Sugarcane

237. SHRIMATI KAMAL RANI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quality of sugarcane produced during the last year in Uttar Pradesh alongwith the quantity likely to be produced during the current year;

(b) if so, the details indicating the crushing capacity of the sugar mills at present in Uttar Pradesh;

(c) whether the present sugar mills in the State are capable of crushing the entire bulk of sugarcane; and

(d) if not, the action proposed to be taken to ensure the crushing of entire sugarcane produced in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) The sugarcane production in Uttar Pradesh during the last 1997-98 (October-September) sugar season was 1334.0 lakh tonnes. As against this, the likely sugarcane production during the current 1998-99 season is 1260 lakh tonnes. The sugar industry has been delicensed w.e.f. 11.9.1998. The installed capacity of the sugar mills of Uttar Pradesh as on 31.8.98 was 293325 TCD.

(c) and (d) The sugarcane produced in the State of Uttar Pradesh is utilised for manufacture of sugar, khandsari and gur. Besides this, it is also used for seed and chewing purposes. The percentage utilisation of sugarcane by the sugar mills has been in the range of 35 to 42 in the recent past. Thus, the mills have adequate capacity to crush the available sugarcane in the State of Uttar Pradesh. In order to increase the crushing capacities of the sugar mills, 99 letters of intent were granted for setting up of new sugar factories as well as expansion in the existing crushing capacity before the delicensing of the industry.

[English]

Revision of Commission for Petrol Dealers

238. SHRI S. S. OWAISI :

SHRI PRASAD BABURAO TANPURE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have revised the Commission of petrol dealers recently;

(b) if so, the details thereof;

(c) the total cost exchequer to be born every year;

(d) whether this decision has been taken as per the recommendations of the Oil Coordination Committee; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) The Government had constituted a Committee of Directors (Marketing) of Oil Companies for the purpose of revision of dealers' Commission on MS, HSD, LPG etc. Based on the recommendation of the Directors' Committee, the dealers' commission on MS/HSD was revised on 6.11.97 having financial impact of about Rs. 227 crores. The dealers commission was also revised on 1.4.98 as per the approved formula in respect of revision in All India Consumer Price Index with retrospective effect from 3.7.1996.

[Translation]

Sex Crimes with Children

239. SHRI RAJVEER SINGH :

SHRI JAYSINHJI CHAUHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been sharp rise in the sex crimes with children;

(b) if so, the details thereof and the reasons therefor; and

(c) one steps taken by the Government to prevent such crimes ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Available information relating to the increasing of child rape, procurement of minor girls and selling and buying of girls for prostitution during the years 1995 to 1997 is given below:

Sl. No.	Year	Child Procuration	Selling of girls	Buying of girls
1.	1995	4,067	107	19
2.	1996	4,083	94	22
3.	1997	Not available	87	13

(c) 'Police' being a State subject, it is essen-